



**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

**R.A. No. 43/2021
in
O.A. No. 416/2021**

This the 12th Day of July, 2021

(Through Video Conferencing)

**Hon'ble Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. A.K. Bishnoi, Member (A)**

Ms. Sunena Rani, aged 34 years,
W/o Sh. Prithvi Raj,
Working as PGT (Chem.) in KVS
Posted in K.V. Dholchera, RO Silchar, Assam
Residence of Q.No. 04, Block No. 1, Type – III
Staff Quarters, K.V. Dholchera Campus.

... Review Applicant

(By Advocate : Shri Yogesh Sharma)

Versus

1. Kendariya Vidyalaya Sangathan,
Through the Commissioner,
18, Institutional Area,
Shaheed Jeet Singh Marg, New Delhi.
2. The Assistant Commissioner (Estt.),
Kendariya Vidyalaya Sangathan,
18, Institutional Area,
Shaheed Jeet Singh Marg, New Delhi.

... Respondents

(By Advocate : Shri S. Rajappa)

**O R D E R (ORAL)****Justice L. Narasimha Reddy, Chairman :**

This Review Application is filed with a prayer to review the order dated 19.03.2021 passed in OA No.416/2021. The only grievance of the applicant seems to be that while her request was on the ground that the spouse is working at a difference place, the direction was issued that the transfer to be considered under general transfer. We make it clear that what was meant in the order was that the request of the applicant for transfer on the spouse ground, shall be considered as and when the general transfer takes place. We make this aspect clear and dispose of the RA. There shall be no order as to costs.

(A.K. Bishnoi)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

/rk/ns/sunita/akshaya/